

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 100 of 2020**

**IN THE MATTER OF:**

**Riverdale Infrastructure Pvt. Ltd.**

**...Appellant**

**Versus**

**Kirloskar Ebara Pumps Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Ms. Pooja M. Saigal, Mr. Shantanu Chaturvedi and  
Mr. Anshul Bajaj, Advocate.**

**For Respondent: Mr. Amit Sibal, Sr. Advocate with  
Mr. Sakesh Kumar (Caveator), For R-1.  
Mr. Vijay Nair, Mr. Prashant Jain and  
Mr. Rajshikhar Rao, Advocates for R-2.  
Mr. AN Haksar, Sr. Advocate with Mr. UA Rana,  
And Mr. Himanshu Mehta, Advocates for R-3.**

**With**

**Company Appeal (AT) No. 101 of 2020**

**IN THE MATTER OF:**

**Ebara Corporation**

**...Appellant**

**Versus**

**Kirloskar Ebara Pumps Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Vijay Nair, Mr. Prashant Jain and  
Mr. Rajshikhar Rao, Advocates**

**For Respondent: Ms. Pooja M. Saigal, Mr. Shantanu Chaturvedi and  
Mr. Anshul Bajaj Advocates for R-3.  
Mr. AN Haksar, Sr. Advocate with Mr. UA Rana,  
Mr. Himanshu Mehta, Advocates for R-2.  
Mr. Amit Sibal, Sr. Advocate with  
Mr. Sakesh Kumar (Caveator), For R-1.**

**ORDER**  
**(Virtual Mode)**

**24.03.2021** Respondent No. 1 has not filed Written-Submissions. Learned Counsel for the Respondent No. 1 submits that the Respondent No. 1 will file Written-Submissions as directed earlier within a week. Same be filed.

Parties may file 'Copies of Judgments' on which, they want to refer and rely on, within a week, separately.

List both the Appeals (and Pending I.As) 'For Admission (After Notice)' Hearing on **3<sup>rd</sup> May, 2021**.

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Mr. V.P. Singh]**  
**Member (Technical)**

Basant B./md/